

the net expenditure, i.e., cost less income, cannot be readily ascertained at this stage. A sum of Rs. 42,100/- which was fully utilised, was given to the U. P. Postal Circle for opening of post offices in 1952-53.

(b) The number of Post Offices to be opened in conformity with the policy announced by the Government in the House on 28-3-1953 will be worked out. The indication of the exact number cannot be given at present.

**INDIAN COUNCIL OF AGRICULTURAL RESEARCH
(EXTENSION PROGRAMME)**

851. Shri B. K. Das: Will the Minister of Food and Agriculture be pleased to state:

(a) the details of the extension programme carried out by the Indian Council of Agricultural Research during the year 1952;

(b) the machinery set up for the purpose; and

(c) the expenditure incurred by Government for the work?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) (i) 15 pilot development projects;

(ii) 21 extension training centres; and

(iii) 3 extension wings to three agricultural colleges have been sanctioned.

(b) An Agricultural Extension Commissioner with a nucleus staff has been appointed at the Centre. A Deputy/Joint Director of Extension with some staff has been appointed to be in overall charge of extension work in most of the States. Extension Boards at State, District and Tehsil levels have also been set up in certain States.

(c) Expenditure incurred at Central headquarters (including the Nilokheri Training Centre run directly by the Govt. of India) is Rs. 1,05,770/- upto February, 1953. Figures of expenditure incurred in the States are not available.

MEDICAL INSTITUTIONS (AID)

852. Shri M. L. Dwivedi: Will the Minister of Health be pleased to place on the Table of the House a statement showing the list of private institutions, hospitals and dispensaries to which Central aid, assistance, grant or loan is given in a recurring or non-recurring way, with the amounts of money given in each case?

The Minister of Health (Rajkumari Amrit Kaur): A statement containing the information for the year 1952-53 is placed on the Table of the House. [See Appendix VIII, annexure No. 11.]

RELEASE OF SUGAR

853. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the entire balance of controlled sugar of 1951-52 with the sugar mills as on the 1st December, 1952, has been released for sale; and

(b) if so, what quantity of sugar has already been sold and despatched upto the 31st March, 1953, out of the total quantity released?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The total controlled stocks of 1951-52 sugar with the sugar mills on 1st December, 1952, were 4.08 lakh tons. Out of this quantity, 3.98 lakh tons had been sold and 3.65 lakh tons despatched by 22nd March, 1953.

TELEPHONE NUMBER '94'

**854. { Sardar Hukam Singh:
Shri Bahadur Singh:**

(a) Will the Minister of Communications be pleased to state whether calls to Telephone Number '94' (Time) in Delhi are metered now?

(b) If so, when was it done?

(c) What numbers are not metered?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) In September, 1952.

(c) 90 — Trunk booking.

91 — Trunk enquiries.

98 — Complaints.

99 — Local enquiries.

**QUARTERS FOR STAFF AT CHITTARANJAN
LOCOMOTIVE WORKS**

855. Shri Jajware: (a) Will the Minister of Railways be pleased to state whether all the staff at the Chittaranjan Locomotive Works have been provided with quarters?

(b) If not, what is the percentage of staff who have not been provided with quarters?

(c) When will they be provided with quarters?

(d) Have quarters been allotted according to a set-standard?